

(b) whether it is a fact that the average annual expenditure in Uttar Pradesh is lowest in the whole country ; and

(c) if so, the assistance proposed to be provided to the State Government to help improve this position ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :

(a) to (c) According to the Central Bureau of Health Intelligence, the All India average of Annual expenditure on health on every hundred persons in the year 1982-83 was Rs. 3285. The date for the year 1982-83 does not indicate that the average of annual expenditure in Uttar Pradesh is the lowest in the whole country.

2. The allocations under the Seventh Five Year Plan under the Central Sector and the State Sector have not yet been finalised. However, a general step-up of allocations under the Health Sector, consistent with the availability of resources, is envisaged.

Model Laws for Equal Distribution of Irrigation Potential

***158. SHRI MOOL CHAND DAGA :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there is no effective law for equal utilisation and distribution of irrigation potential and only old landlords and big farmers are deriving benefits from irrigation projects and the poor and small farmers are deprived ;

(b) if so, whether Government have formulated any policy to improve the situation or have enacted certain model laws which should be followed by the State Governments ; and

(c) if no such policies or model laws have been formulated, the time by which it will be done ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :

(a) and (b) There is no law for equal distribution of irrigation potential of a project amongst the various categories of farmers in the command. However, legislation relating to irrigation as in force in various States

generally have enabling provisions for regulation and distribution of irrigation water. In order to ensure uniformity in the provisions relating to various aspects of irrigation, the Union Government had prepared a Model Irrigation Bill and commended it to the States in 1976 for enactment with suitable modifications to suit the local conditions.

(c) Does not arise.

[English]

Raising of Resources for Development of Railways

***159. PROF. NARAIN CHAND PARASHAR :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Reforms Committee has made any recommendation for raising of resources, internally and externally, for financing the various Railway projects which are languishing for want of funds ;

(b) if so, the details, thereof and the Government's decisions thereon ; and

(c) if no decision has been taken so far, the likely date by which Government would take a decision ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) A Statement is given below.

(c) Does not arise.

Statement

Yes, Sir. The Railway Reforms Committee have made recommendations for raising of resources for Railways' investment needs.

Part XVIII of the Railway Reforms Committee's Report deals with the subject of Resource Mobilisation. In this Report, the Railway Reforms Committee have analysed the investment needs of Railways and have made recommendations for generating resources internally and externally.

The main recommendations regarding mobilisation of resources and the Government's decision on them are that ;

- (i) The Ministry of Finance should go to the market to attract more resources for the Railways by floating two series of Railway Bonds and another series of Special Bearer Bonds to unearth black money.

The proceeds of all these bonds should be allocated to the Railways for their investment needs. The money borrowed through these bonds and loaned to the Railways should, like the other loans, be a perpetual loan and bear normal dividend liability.

— These recommendations have not been considered feasible.

- (ii) A new fund - Railway Special Fund (RSF) should be created by levy of a special surcharge on passenger fare and freight rates. This fund should be used to initially finance works relating to computerisation, suburban traffic and development of passenger terminal capacities. When this objective is fulfilled the fund should be used for other priority development works.

— This recommendation has not been found workable.

- (iii) The Railways should create a railway land development authority to prevent encroachment of Railway land and to use the available land in a viable and profitable manner.

— This recommendation has not been accepted for the present. However, the existing arrangement for Railway land management is being strengthened to enable more revenue being earned from better land management.

- (iv) The Railways should enter into hotel business to popularise tourism and rail travel

— This recommendation has also not been accepted for the present.

- (v) Raising of additional resources has also been recommended through rationalisation and strengthening of the machinery for sale of tickets, enhancing the penalty for travelling without ticket, strengthening the ticket checking machinery and provision of proper weighing facilities for wagons.

— The recommendations in this regard have been accepted and action has already been taken for their implementation.

Regarding external financial assistance, the R. R. C. have recommended that the Railway projects for which foreign loans are to be negotiated should be highly remunerative and/or essential from the operational point of view in order that the foreign aid is utilised efficiently.

This recommendation has been noted.

Establishment of a new station between Bhalki and Kalgapur station

*160. SHRI NARSING RAO SURYAVANSI : Will the Minister of RAILWAYS be pleased to state :

(a) whether he has received any proposal to open a new station between Bhalki and Kalgapur stations on the South Central Railway ; and

(b) if so, the decision taken thereon ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) It has already been decided to open a passenger halt station at KM. 135.50 between Bhalki and Kalgapur stations and further action is being taken in the matter.

Percentage of Agricultural Electricity Consumption

*161. SHRIMATI GEETA MUKHERJEE : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the percentage of agricultural electricity consumption to total electricity consumption in the 22 States of the country during the last three years, year-wise ;